

2011
HIGH COURT, APPELLATE SIDE,
CALCUTTA

NOTIFICATION

No.5800-A

The 9th December, 2011

In exercise of the powers vested in the High Court, Calcutta by Sub-Section (2) of Section 11 of the Code of Criminal Procedure, 1973, the following WBJs Officers in the cadre of Civil Judge (Senior Division)/CJM/ACJM, including the remaining (48) officers from amongst the (72) officers appointed on promotion in the year 2010 and (24) officers from amongst the (55) appointed on promotion in the year 2011 in the same cadre, now posted as mentioned with each of their names in the appropriate column, are hereby appointed on transfer/on promotion to be the Judicial Magistrate of the First Class and posted in their respective new place of posting which is defined to be the local area within which he/she shall ordinarily exercise his/her powers under the Code of Criminal Procedure, 1973, as mentioned against each of their names in the appropriate column of the schedule below :

SCHEDULE

<u>SL. NO.</u>	<u>NAME OF THE OFFICERS WITH PRESENT PLACE OF POSTING</u>	<u>NEW PLACE OF POSTING ON TRANSFER/ON PROMOTION</u>
1.	Kazi Abul Hasem, Judicial Magistrate, 4 th Court-Cum-Railway Court, Sealdah, 24-Parganas (South).	Judicial Magistrate of the First Class, Durgapur, Burdwan vice vacant.
2.	Smt. Papia Das, Municipal Magistrate, 3 rd Court, Calcutta.	Judicial Magistrate of the First Class, Ranaghat, Nadia vice vacant
3.	Sri Binay Kumar Prasad, Civil Judge (Senior Division), Ranaghat, Nadia.	Judicial Magistrate of the First Class, Port Blair, A&N Islands vice vacant.
4.	Sri Sambhu Sarkar, Civil Junior (Senior Division), 3 rd Court, Howrah (Sadar).	Judicial Magistrate of the First Class, Howrah (Sadar) vice vacant.
5.	Sri Arup Roy, Civil Judge (Junior Division), 2 nd Court, Bankura.	Judicial Magistrate of the First Class, Bishnurpur, Bankura vice vacant.
6.	Sri Aniruddha Maity, Judicial Magistrate, 3 rd Court, Hooghly.	Judicial Magistrate of the First Class, Asansol, Burdwan vice vacant.
7.	Sri Sandip Kumar Manna, ACJM, Dinhata, Cooch Behar.	Judicial Magistrate of the First Class, Cooch Behar (Sadar) vice vacant
8.	Smt. Bipasa Mondal (Das), Civil Judge (Junior Division), 1 st Court, Krishnagar, Nadia.	Judicial Magistrate of the First Class, Kalyani, Nadia vice vacant.
9.	Sri Annanda Kumar Tiwari, Civil Judge (Junior Division), 4 th Court, Alipore, 24- Parganas (Sourth).	Judicial Magistrate of the First Class, Rampurhat, Birbhum vice vacant.
10.	Sri Indranil Chatterjee, Judicial Magistrate, 3 rd Court, Barrackpore, 24-Parganas (North).	Judicial Magistrate of the First Class, Barrackpore, 24-Parganas (North) vice vacant,
11.	Sri Rabi Ranjan Chakraborty, Civil Judge (Senior Division), Alipurduar, Jalpaiguri.	Judicial Magistrate of the First Class, Jalpaiguri vice vacant.

12.	Sri Bikash Lama, Civil Judge (Junior Division), 3 rd Court, Baruipur, 24-Parganas (South).	Judicial Magistrate of the First Class, Islampur, Uttar Dinajpur vice vacant.
13.	Sri Binay Kumar Pathak, ACJM, Raghunathpur Purulia.	Judicial Magistrate of the First Class, Purulia (Sadar) vice vacant.
14.	Sri Anjan Kumar Sengupta, Civil Judge (Senior Division), Islampur, Uttar Dinajpur.	Judicial Magistrate of the First Class, Raiganj, Uttar Dinajpur vice vacant.
15.	Sri Kallol Kumar Das, Civil Judge (Senior Division), Jhargram, Paschim Medinipur.	Judicial Magistrate of the First Class, Paschim Medinipur (Sadar) vice vacant.
16.	Sri Pijush Kanti Roy, Law Officer, Public Vehicles Department, Government of West Bengal, Calcutta.	Judicial Magistrate of the First Class, Malda (Sadar) vice vacant.
17.	Molla Asgar Ali, ACJM, Kurseong, Darjeeling.	Judicial Magistrate of the First Class, Darjeeling (Sadar) vice vacant
18.	Sri Chiranjib Bhattacharya, Civil Judge (Senior Division), Bishnupur, Bankura.	Judicial Magistrate of the First Class, Bankura (Sadar) vice vacant
19.	Sri Deb Kumar Sukul, Civil Judge (Senior Division), 1 st Court, Purba Medinipur.	Judicial Magistrate of the First Class, Tamluk, Purba Medinipur vice vacant
20.	Sri Rohan Sinha, Judicial Magistrate, Jhargram, Paschim Medinipur.	Judicial Magistrate of the First Class, Jhargram, Paschim Medinipur vice vacant
21.	Sri Duri Venkat Srinivas, Civil Judge (Junior Division), 1 st Court, Arambagh, Hooghly.	Judicial Magistrate of the First Class, Arambagh, Hooghly
22.	Sri Arjun Mukherjee, Civil Judge (Senior Division), 1 st Court, Krishnanagar Nadia.	Judicial Magistrate of the First Class, Nadia (Sadar) vice vacant
23.	Sri Pijush Ghosh, Civil Judge (Junior Division), 1 st Court, Bolpur, Birbhum.	Judicial Magistrate of the First Class, Bolpur, Birbhum vice vacant
24.	Sri Tapas Kumar Mitra, Civil Judge (Junior Division), Raiganj, Uttar Dinajpur.	Judicial Magistrate of the First Class, Kakdwip, 24-Parganas (South) vice vacant
25.	Sri Gopal Kishore Sinha, Judicial Magistrate, 3 rd Court, Chandernagar, Hooghly.	Judicial Magistrate of the First Class, Basirhat, 24-Parganas (North) vice vacant
26.	Abu Helal Manjurur Rahaman, Judicial Magistrate, Bidhannagar, 24-Parganas (North).	Judicial Magistrate of the First Class, Bidhannagar, 24-Parganas (North) vice vacant
27.	Yasmin Ahmed, Civil Judge (Senior Division), Kalna, Burdwan.	Judicial Magistrate of the First Class, Burdwan (Sadar) vice vacant
28.	Smt. Madhumita Basu, Judicial Magistrate, Darjeeling (Sadar).	Judicial Magistrate of the First Class, Siliguri, Darjeeling

29.	Smt. Kum Kum Chattopadhyay, Civil Judge (Junior Division), 3 rd Court, Burdwan.	Judicial Magistrate of the First Class, Contai, Purba Medinipur vice Sri Debapriya Basu, since transferred.
30.	Sri Tarun Kumar Mondal, Judicial Magistrate, Raghunathpur, Purulia.	Judicial Magistrate of the First Class, Raghunathpur, Purulia vice Sri Binoy Kumar Pathak, since transferred.
31.	Smt. Madhumita Ray-III, Civil Judge (Junior Division), 5 th Court, Howrah.	Judicial Magistrate of the First Class, Kalna, Burdwan vice Sri Aloke Kumar Chowdhury since transferred.
32.	Sri Somnath Bhattacharya, MM, 4 th Court, Calcutta.	Judicial Magistrate of the First Class, Dinhata, Cooch Behar vice Sri Sandip Kumar Manna, since transferred.
33.	Sri Asis Kumar Mukherjee, MM, 15 th Court, Calcutta.	Judicial Magistrate of the First Class, Kurseong, Darjeeling vice Molla Asgar Ali, since transferred.
34.	Sri Ananta Kumar Bardhan, Civil Judge (Junior Division), Suri Birbhum.	Judicial Magistrate of the First Class, Tehatta, Nadia vice Subhra Bandyapadhyaya, since transferred.
35.	Smt. Dipali Srivastava (Sinha), Civil Judge (Senior Division), Buniadpur, Dakshin Dinajpur.	Judicial Magistrate of the First Class, Balurghat, Dakshin Dinajpur vice Tito Rob, since transferred.
36.	Sri Debasis Chowdhury, Civil Judge (Junior Division), 3 rd Court, Howrah.	Judicial Magistrate of the First Class, Buniadpur, Dakshin Dinajpur vice Smt. Dipali Srivastava (Sinha), since transferred.

This has reference to Court's Notification No.5850-A dated 09.12.2011 appointing the abovementioned Judicial Magistrates of the First Class as CJM/ACJM in their respective new place of posting.

**Sd/- Subal Baidya
Registrar (Judicial Service)**

MEMO NO.5801-A

Forwarded to the **Superintendent, Government Printing, West Bengal** for early insertion in the Calcutta Gazette.

High Court, Civil.

By order of the High Court,

**Sd/-
First Assistant Registrar**

The 9th December, 2011

MEMO NO.5802-A to 5823-A

Copy with copy of the above endorsement forwarded to all the District Judges of West Bengal including Andaman & Nicobar Islands, Chief Judge, City Civil Court, Calcutta, City Sessions Court, Calcutta and Presidency Small Causes Court, Calcutta for information with the intimation that the appointment of the aforesaid Officers is in the interest of public service.

He/She is requested to direct the concerned Officer/Officers under his/her control to join the new place of posting on transfer/on promotion immediately delivering charge of the Court and office to such an officer/officers as may be nominated by him or her with further intimation that mere submission of representation will not be construed to be the reason or ground for not joining to the new place of posting.

The District Judge/Chief Judge concerned is requested to send compliance report in terms of the spirit and words of this notification, to this Court forthwith.

High Court, Civil.

By order of the High Court,

**Sd/-
First Assistant Registrar**

The 9th December, 2011